

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5436**

TO BE ANSWERED ON THE 05TH APRIL, 2022/CHAITRA 15,1944 (SAKA)

GRANT OF ASSISTANCE TO VOLUNTARY ORGANIZATIONS

5436. SHRI SURESH KUMAR KASHYAP:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details on grant of assistance to voluntary organizations/institutions/universities and other educational institutions for activities in the cause of National Integration;**
- (b) the details of institutions eligible for this assistance; and**
- (c) the details of outcomes achieved through the grant of assistance provided?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): There is a guideline of Ministry of Home Affairs for providing assistance to voluntary organisations/institutions/universities and other educational institutions for organizing activities in the cause of National Integration. The activities considered eligible for sanction of grants should be such as to promote the cause of national unity and solidarity.

The eligibility of the institutions/organizations for the assistance under this Scheme is governed by criteria as prescribed in the Scheme, such as, the institution/organization should be registered under an appropriate Act; it should have a properly constituted managing committee with its powers,

duties and responsibilities clearly defined and laid down in a written constitution; it should not run for profit to any individual or group of individuals, except cooperative; its accounts are regularly audited either by internal or outside auditors and it should be open to all citizens of India without any distinction of religion, race, caste, language, etc.

Under the Scheme, assistance is granted to eligible organisations after proposal is sponsored/routed through the State Government.
